Annexure 8

														Annexure 8	
Name of Corporate Debtor:		MYP Enterprises Limited													
Date of Commencement of CIRP:		09.05.2023 (Received on 11.05.2023)													
List of Cre	ditors as on:	29.06.2023													
	List of operational creditors (Other than Workmen and Employees and Government Dues)														
					•		•							(Amount in ₹	
SI. No. Name of creditor		Details of claim received		Details of claim admitted						Amount of	Amount of	Amount of	Amount of claim	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered	Amount	Whether	% of voting	contingent	any mutual	claim not	under verification		
		· ·		admitted		by security interest	covered by	related party?	share in CoC	claim	dues, that	admitted			
							guarantee				may be set-				
1	Tirupati Fibres & Industries Limited	30.05.2023	₹ 3,10,66,031.60		Unsecured	₹ -	₹ -	Yes	0	₹ -	₹ -	₹ -	₹ 3.10.66.031.60	The amount of claim has been provisionally admitted after making prelimnary verification of documents submitted by the operational creditors	
2	D.H.Exports Private Limited	31.05.2023	₹ 93,480.00	₹ 93,480.00	Unsecured	₹ -	₹ -	No	0	₹ -	₹ -	₹ -	₹ -		
3	Bothra Fabrics Private Limited	01.06.2023	₹ 45,45,000.00	₹ -	Unsecured	₹ -	₹ -	Yes	0	₹ -	₹ -	₹ -		The amount of claim has been provisionally admitted after making prelimnary verification of documents submitted by the operational creditors	
4	Tapovan Marketing Private Limited	06.06.2023	₹ 65,301.00	₹ -	Unsecured	₹ -	₹ -	No	0	₹ -	₹ -	₹ -	₹ 65.201.00	The amount of claim has been provisionally admitted after making prelimnary verification of documents submitted by the operational creditors	
Total			₹ 3,57,69,812.60	₹ 93,480.00		₹ -	₹ -		0	₹ -	₹ -	₹ -	₹ 3,56,76,332.60		